

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :

PETITION NUMBER : TCP/10/2016

NAME OF THE PETITIONER(S) : R. Krishnamurthy

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	P. GAYATHRI	counsel for respondent 1, 2, & 4	

ORDER

Counsel for petitioner was called but was absent. Representative of the counsel for respondents present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed for time to make submissions in regard to the settlement talks between the parties. Time is adjourned at request. Put up on 11.12.2017.

-sd/-
S Vijayaraghavan
Member (Technical)

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)